

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/TA/MP No. 433 /1993 (in OA. 447/93)

Hardeep Singh

Versus

U.O. & Ors

Date of Order

Orders

This is an M.P. (in OA. No. 447/93) for for vacating ~~it~~ interim stay orders dated 22-7-93, passed in the OA. It is in order,

So. (P) 16/8

16/8

16/8
93

None present for petitioner.

Register & Put up in Court for admission on 25-8-93 after OA.


REGISTRAR
C.A.T., JAIPUR

25/8/93

none present for the parties.

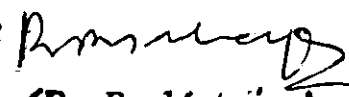
This M.P. for vacation of the interim order dated 29/7/93, that interim order has already been modified by order dated 10/8/93.

The M.P. has therefore, become infructuous. The same is dismissed accordingly.

Copy sent
to all apps
C.A.T. Jaipur
And on
date 6/11/93
1-7-93

Gopalkrishna
Gopal Krishna

Member (Judg.)


(B. B. M. Jan)
Member